

| 1 | 2 | 3 | 4 | 5 |
|-----|---------|--------------------------|-----|-------------------------|
| 19. | —do— | Sh. Pratap Bhanu Sharma | III | Vasant Kunj |
| 20. | —do— | Sh. Hari Singh Nalwa | III | Alaknanda |
| 21. | —do— | Sh. Chandra Sekhar Singh | III | Vasant Kunj |
| 22. | —no— | Sh. Daya Ram Shakya | III | Vasant Kunj |
| 23. | —do— | Smt. Manoranjan Kaur | II | Vasant Kunj |
| 24. | —do— | Sh. Rajender Prasad | II | Vasant Kunj |
| 25. | —do— | Sh. J. K. Jain | II | Vasant Kanj |
| 26. | —do— | Sh. Deen Bandhu Verma | II | Vasant Kunj |
| 27. | —do— | Sh. Manoranjan Bhakta | II | Vasant Kunj |
| 28. | —do— | Sh. Tayyab Hussain | II | Vasant Kunj (cancelled) |
| 29. | —do— | Sh. G. C. Bhattacharya | II | Vasant Kunj |
| 30. | 6.12.86 | Sh. Charanji Lal Sharma | II | Rajouri Garden |
| 31. | —do— | Sh. Jayanti Patnaik | II | Rajouri Gardeu |
| 32. | —do— | Sh. Lal Sawia | II | Rajouri Garden |

[*Translation*]

Development Charges by Group Housing Societies

698. SHRI SARFARAZ AHMAD :
SHRI VILAS MUTTEMWAR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of housing societies in Delhi which have deposited development charges with DDA but have not so far been provided electricity, water, sewerage and road facilities; and

(b) the reasons for not providing the facilities; and

(c) the time by which these facilities would be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[*English*]

Identification of Drought Prone Areas

699. SHRI V. KRISHNA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have identified the drought prone areas in the country ;

(b) If so, the extent of loss of crops in the drought prone areas in different States during the year 1986-87;

(c) the Central assistance provided to the concerned States to take adequate relief measures;

(d) the schemes implemented to diversify cropping pattern in these drought prone areas, and

(e) the details of the measures taken under these schemes to provide necessary incentives to the farmers to grow crops other than the traditional crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) 615 blocks of 90 districts in 13 States have been identified as chronically drought prone areas and covered under the Drought Prone Areas Programme (DPAP).

(b) A statement I indicating the extent of crop area effected due to seasonable drought during 1986-87 (post-monsoon) is given below.

(c) A statement II indicating ceilings of expenditure approved for drought relief during 1986-87 to the States/Union Territories is given below.

(d) and (e). Re-structuring of cropping pattern and introduction of crops which can withstand drought conditions or which can be raised in a shorter period and can thus escape adverse effect of drought spells are promoted under DPAP through appropriate crop demonstrations, extension support, training of farmers, conservation of rainfall and arresting its run off, land shaping and development, suitable agronomic practices, etc. The programme has a provision for subsidy to individual beneficiaries for some of these activities. In addition, under the centrally sponsored scheme of National Water-shed Development Programme for Rainfed Agriculture, 99 districts in 16 States have been selected for stabilising and increasing crop produc-

tion from rainfed farming and dissemination of new technology for soil and moisture conservation.

Statement-I

Statement Showing the Extent of Cropped Area Affected Due to Drought During 1986-87 (post Monsoon)

| Sl. No. | States | (provisional) Cropped Area Affected (in lakh ha.) |
|---------|------------------|---|
| 1. | Andhra Pradesh | 11.00 |
| 2. | Assam | 5.58 |
| 3. | Gujarat | 75.66 |
| 4. | Haryana | 9.30 |
| 5. | Himachal Pradesh | 3.65 |
| 6. | Karnataka | Being assessed |
| 7. | Kerala | 1.84 |
| 8. | Madhya Pradesh | 33.41 |
| 9. | Manipur | 1.88 |
| 10. | Maharashtra | 12.77 |
| 11. | Orissa | 4.76 |
| 12. | Pondicherry | 0.04 |
| 13. | Rajasthan | 100.58 |
| 14. | Tamil Nadu | 1.36 |
| 15. | Tripura | 0.37 |
| 16. | Uttar Pradesh | 89.01 |
| 17. | Delhi | 0.20 |
| 18. | Goa | 0.31 |
| 19. | Meghalaya | 0.19 |
| 20. | Nagaland | 1.87 |
| TOTAL | | 353.78 |

Statement-II

Celling of Expenditure Approved for Drought Relief During 1986-87 to the States/UT Affected During Post Monsoon Period (Provisional)

| S. No. | State/UT | Amount (Rs. in crores) |
|--------|------------------|---------------------------|
| 1. | Andhra Pradesh | 23.19 + 25.19 for 1987-88 |
| 2. | Assam | 7.40 |
| 3. | Bihar | — |
| 4. | Gujarat | — |
| 5. | Haryana | 16.70 |
| 6. | Himachal Pradesh | 0.70 |
| 7. | Jammu & Kashmir | — |
| 8. | Karnataka | — |
| 9. | Kerala | — |
| 10. | Madhya Pradesh | 12.00 + 6.28 for 1987-88 |
| 11. | Maharashtra | 23.98 + 12.29 for 1987-88 |
| 12. | Manipur | 0.76 |
| 13. | Meghalaya | 0.17 |
| 14. | Orissa | — |
| 15. | Punjab | — |
| 16. | Rajasthan | 42.75 + 12.07 for 1987-88 |
| 17. | Sikkim | — |
| 18. | Tripura | — |
| 19. | Tamil Nadu | 31.77 |
| 20. | Uttar Pradesh | 10.88 |
| 21. | West Bengal | — |
| TOTAL | | 170.30 |
| 22. | Delhi | — |
| 23. | Mizoram | — |
| 24. | Poudicherry | 0.06 |
| TOTAL | | 170.36 |